

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU  
(Chief Justice's Secretariat)

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ORDER

No. 4934/2022/Psy

Dated: 20-04-2022

In terms of the transfer policy issued vide Order No. 405/2021/RG/Psy dated 14.06.2021 and upon the acceptance of transfer representations, the following transfers and postings of the Section Officers in Jammu Division are hereby made in the interest of administration:

1. impending the process of promotion, Shri Mukhtiar Hussain, Section Officer (Reader), in the Court of Addl. District Judge (Bank Cases), Jammu is allowed to continue on the same post.
2. impending the process of promotion, Shri Sham Lal-I, Section Officer (Adm.), in the Court of Pr. District & Sessions Judge, Reasi is allowed to continue on the same post.
3. impending the process of promotion, Smt. Sudershana Devi, Section Officer (Reader), in the Court of Addl. District & Sessions Judge, Udhampur is allowed to continue on the same post.
4. Sh. Shamsher Singh, Section officer (Adm.), in the Court of Pr. District & Sessions Judge, Bhandarwah is transferred as such in District Jammu, to be adjusted against the vacancy available in the district.
5. Ms. Shahida Bano, Section Officer (Reader), in the Court of Pr. District & Sessions Judge, Kishtwar, is transferred as such in District Doda, to be adjusted against the vacancy available in the district.
6. Sh. Mohammad Javed Mir, Section officer (Reader), in the Court of Pr. District & Sessions Judge, Jammu is transferred as such in District Samba, to be adjusted against the vacancy available in the district.
7. Sh. Muzaffar Beig, Section officer (Reader), in the Court of Addl. Family Court (Matrimonial Cases), Jammu is transferred as such in District Rajouri, to be adjusted against the vacancy available in the district.
8. Sh. Aftab Ahmad Kelu, Section officer (Reader), in the Court of Addl. District & Sessions Judge, Doda is transferred as such in District Poonch, to be adjusted against the vacancy available in the district.
9. Sh. Gaffor Ali, Section officer (Reader), in the Court of Addl. District & Sessions Judge, Jammu is transferred as such in District Kishtwar, to be adjusted against the vacancy available in the district.
10. Sh. Mohd Sharief, Section officer (Adm.), in the Court of Pr. District & Sessions Judge, Poonch is transferred as such in District Rajouri, to be adjusted against the vacancy available in the district.
11. Sh. Jagjit Singh, Section officer (Reader), in the Court of Pr. District & Sessions Judge, Poonch is transferred as such in District Jammu, to be adjusted against the vacancy available in the district.



12. Sh. Ram Jyoti Sharma, Section officer (Reader), in the Court of MACT, Jammu is transferred as such in District Doda, to be adjusted against the vacancy available in the district.
13. Sh. Bashir Ahmad, Section officer (Reader), in the Court of 2<sup>nd</sup> Addl. District & Sessions Judge, Jammu is transferred as such in District Poonch, to be adjusted against the vacancy available in the district.
14. On acceptance of her representation, Smt. Pamma Kumari Bhat, Section Officer (Tamilat) in the Court of Pr. District & Sessions Judge, Jammu is allowed to serve at the Jammu Head Quarter; however, she shall be shifted from her present place of posting.
15. On acceptance of his representation, Shri Abdul Kayyom, Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Baderwah is prematurely transferred as such in District Kathua, to be adjusted against the vacancy available in the district.
16. On acceptance of his representation, Shri Swantantar Bhushan Chandan, Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Rajouri is prematurely transferred as such in District Samba, to be adjusted against the vacancy available in the district.
17. On acceptance of her representation, Smt. Sushma Devi, Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Samba is prematurely transferred as such in District Jammu, to be adjusted against the vacancy available in the district.
18. On acceptance of his representation, Shri Yash Pal-I, Section Officer (Reader) in the Court of Addl. District & Sessions Judge, Rajouri is prematurely transferred as such in District Jammu, to be adjusted against the vacancy available in the district.

**Note:-**

1. All the concerned Pr. District & Sessions Judges are directed to make further postings/adjustments of all transferees within their District within a period of four days as per the availability of vacancies under intimation to this Secretariat.
2. All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

(By Order of Hon'ble the Chief Justice).

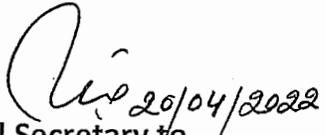
  
20/04/2022  
(Rajeev Gupta)  
Principal Secretary to  
Hon'ble the Chief Justice

No.: 946-59/Psy-602 Dated: - 20-04-2022

**Copy to the:**

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu.  
.... for information.

5. Pr. District & Sessions Judge Jammu / Reasi/ Udhampur/ Bhaderwah / Kishtwar/ Poonch / Rajouri/ Kathua /Samba.
6. Addl. District & Sessions Judge, Udhampur / Doda / Jammu / Rajouri.
7. Addl. District Judge (Bank Cases), Jammu.
8. Addl. Family Court (Matrimonial Cases) Jammu.
9. 2<sup>nd</sup> Addl. District & Sessions Judge, Jammu.
10. MACT, Jammu.  
.... for information.
11. CPC, eCourt, High Court of J&K Jammu for uploading the same in the High Court website.
12. Director, Finance, High Court of J&K and Ladakh, Jammu.
13. Chief Librarian, High Court of J&K, Jammu/Srinagar.  
.... for information.
14. Order Book.

  
Principal Secretary to  
Hon'ble the Chief Justice